

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 08

C.P. (IB)/960(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **16.07.2024**

NAME OF THE PARTIES : **High Ground Enterprise Limited**

**VS**

**Neev Infrastructure Private Limited**

**For OC :** Adv. Aniruth Purushothaman

**For CD :** Adv. Rohit Gupta i/b Adv. Raturaj Bankar

**Section 9 of IBC**

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**ORDER**

1. Heard both the Counsel for OC and CD.
2. If parties so desire, they may file their written submissions. **List on 23.07.2024 for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**